

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(CAA)-417(ND)2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.06.2018**

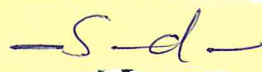
**NAME OF THE COMPANY: Value First Mobility Vision Technologies Pvt.
Ltd.**

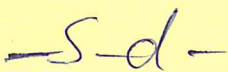
SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Rajeev Kumar, Advocate		
	For the Respondent:	Ms. Lakshmi Gurung, Standing Counsel for IT Dept. Mr. Amish Tondon with Mr. Rohit Saroj, Advocates for O/L		

ORDER

Renotify this case for further consideration on 8th June, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)